

**THE DEPUTY MINISTER IN THE  
MINISTRY OF STEEL AND MINES  
(SHRI SUKHDEV PRASAD):** (a)

The Project Report envisages installation of LD converters, Continuous Casting facilities and a Plate Mill. The expansion units are expected to be commissioned by about the end of the Fifth Plan.

(b) The expansion will result in the production of 250,000 tonnes of Billets for sale and 900,000 tonnes of Plates on completion.

**Abolition of the Post of Prosecution  
Supervisor under Calcutta Port  
Commissioner**

1441. **SHRI SAKTI KUMAR  
SARKAR;**

**SHRI S. N. SINGH DEO;**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the post of Prosecution Supervisor created by the Calcutta Port Commissioner under resolution number 542 of 1960 has been abolished on the 6th August, 1974;

(b) if so, the names of the Prosecution Supervisor/Supervisors during the period;

(c) whether in 1969 the Calcutta Port Commissioner had submitted in reply to the questionnaire by the Wage Board that no change of the post of 'Prosecution Supervisor' was necessary as it was running in a satisfactory way; and

(d) if so, the reasons for abolishing the post?

**THE MINISTER OF STATE IN  
THE MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI H. M. TRI-  
VEDI):** (a) The post of Prosecution Supervisor was abolished with effect from 1st August, 1974.

(b) Shri Sunil Kumar Ghosh was the only incumbent, who held the post of Prosecution Supervisor.

(c) No, Sir. It was merely stated that no change in the prevailing system of promotion was necessary.

(d) As the post of Prosecution Supervisor was an isolated one without normal avenues of promotion, it was decided to abolish that post and create an additional post of Commercial Supervisor in the identical scale of pay, which category has avenues of promotion. In addition, this was also meant to allow flexibility in the matter of posting of personnel.

**India's stand regarding Explosion of  
Atom Bomb for Peaceful Purposes**

1442. **SHRI SHANKERRAO SA-  
VANT:** Will the Minister of EX-  
TERNAL AFFAIRS be pleased to state-

(a) which nations are still critical of our stand regarding explosion of atom bomb for peaceful purposes; and

(b) which nations are neutral on the point?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFF-  
AIRS (SHRI BIPINPAL DAS):** (a) and (b). India exploded an under-ground nuclear device on the 18th of May, 1974 as an experiment for peaceful purposes.

On the question of peaceful nuclear explosions, some of the States, which subscribe to the approach adopted by the Treaty on Non-Proliferation of Nuclear Weapons (NPT) have a different position from that of India, while some other countries which subscribe to the NPT, have not expressed any view.

**Abolition of Contract Labour System**

1443. **SHRI MOHAMMAD ISMAJI:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering the demand from all corners for the abolition of Contract Labour System; and

(b) if so, the facts thereof?